

Oil and General Mills in Narela

*30. { Shri Ram Garib:
Shri Vajpayee:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the labourers working in the various oil and general mills in Narela (Union territory of Delhi) are being deprived of their legitimate rights by the mill owners;

(b) what are the working hours in the mills;

(c) whether the wages are being properly disbursed to the labourers;

(d) whether these mills have been inspected by the the proper authorities; and

(e) if so, when and on what dates in the past two years?

The Deputy Minister of Labour (Shri Abid Ali): (a). No.

(b) The mills are working in three shifts per day of eight hours' duration each.

(c) Yes.

(d) Yes.

(e) On 31.8.1949, 28.1.1960, 19.3.1960, 22.7.1960, and 7.7.1961.

Assam Evacuees in Camps in West Bengal

*31. { Shrimati Renuka Ray:
Shri S. M. Banerjee:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) what was the total number of Assam evacuees that have been in camps in West Bengal;

(b) after camps have been liquidated how many have returned to Assam and how many are still in West Bengal; and

(c) what was the total expenditure on these camps and how was this met?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) 31,770 persons.

(b) 26,745 persons had left the camps by 1st May, 1961, when the camps were officially closed by the Government of West Bengal. Another 1,299 persons returned to Assam thereafter up to the 12th July, 1961. The remaining 4,726 persons, in all probability, were still in West Bengal on the above date (12.7.1961).

(c) The West Bengal Government have reported that the accounts of the expenditure on these camps have not yet been finalised. The Government of India have, however, agreed to give a grant up to Rs. 20 lakhs towards 50 per cent of the actual expenditure incurred by the State Government.

Smuggling of Foodgrains into Tibet

{ Shri Ajit Singh Sarhadi:
Shri Harish Chandra Mathur:
*32 { Shri P. C. Borooah:
Shri Raghunath Singh:
Shri Hem Barua:
Shri P. G. Deb:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that large-scale smuggling in foodgrains and restricted goods into Tibet with Chinese support is going on along the Sikkim-Bhutan-Tibet Border due to famine in Tibet and crop failure in China; and

(b) if so, the steps being taken to stop them?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) and (b). Government are not aware of any large-scale smuggling from India to Tibet. A watch is, however, being kept to prevent illegal trade across the Indo-Tibetan border.